

**PROTECTION OF CIVIL RIGHTS  
(AMENDMENT) BILL\***

*(Amendment of Section 10, etc.)*

**SHRI R. R. BHOLE** (Bombay South Central): Sir, I beg to move for leave to introduce a Bill further to amend the Protection of Civil Rights Act, 1955.

**MR. CHAIRMAN:** The question is :

"That leave be granted to introduce a Bill further to amend the Protection of Civil Rights Act, 1955."

*The motion was adopted*

**SHRI R. R. BHOLE:** Sir, I introduce the Bill.

**POPULATION CONTROL (SMALL  
FAMILY PROMOTION AND MOTI-  
VATION) BILL\***

**SHRI KRUPASINDHU BHOI** (Sambalpur): Sir, I beg to move for leave to introduce a Bill to provide for small family promotion and motivation and other measures for population control.

**MR. CHAIRMAN:** The question is:

"That leave be granted to introduce a Bill to provide for small family promotion and motivation and other measures for population control."

*The motion was adopted.*

**SHRI KRUPASINDHU BHOI:** Sir, I introduce the Bill.

**COW SLAUGHTER PROHIBITION  
BILL\***

**श्री मोतीभाई आर० चौधरी(मेहसाना):**  
श्रीमन्, मैं प्रस्ताव करता हूँ कि गो-वध विषय का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए ।

**MR. CHAIRMAN:** The question is :

"That leave be granted to introduce a Bill to provide for prohibition on killing of cows."

*The motion was adopted.*

**श्री मोती भाई आर० चौधरी :** मैं विधेयक को पुरःस्थापित करता हूँ ।

**PAYMENT OF GRATUITY (AMEND-  
MENT) BILL\***

*(Amendment of section 1, etc.)*

**SHRI K. RAMAMURTHY** (Krishnagiri): Sir, I beg to move for leave to introduce a Bill to amend the payment of Gratuity Act, 1972.

**MR. CHAIRMAN:** The question is :

"That leave be granted to introduce a Bill further to amend the payment of Gratuity Act, 1972."

*The motion was adopted*

**SHRI K. RAMAMURTHY:** Sir, I introduce the Bill.

**CONSTITUTION (AMENDMENT)  
BILL\***

*(Amendment of Eighth Schedule)*

**SHRI HARISH RAWAT** (Almora): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.